

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**13. IA 2632/2021 IA 5069/2023 in C.P. (IB)/1331(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

**NAME OF THE PARTIES:-** IA 2632/2021 Mr. Sunil Kumar  
Agarwal VS Mr. Vipin Agarwal  
(Suspended Director of the Corporate  
Debtor)  
IA 5069/2023 Bhola Ram Steels  
Private Limited Vs. Sunil Kumar  
Agarwal Liquidator Vistar Metal  
Industries Pvt Ltd  
**IN THE MATTER OF**  
**Satyaprakash Aggarwal & Ors.**  
**V/s**  
**Vistar Metal Industries Pvt. Ltd.**

**Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 2632 of 2021:-** Counsel, Mitali Bhatt a/w Ayush Rajani appeared for the Applicant/Liquidator, Counsel Rohan Agarwal appeared for the Respondent no. 1 and Counsel, Sandeep Kumar Singh appeared for the Respondent no. 5 through VC. Perusal of the record reveals that right to file reply on behalf of the Respondent nos. 2, 3, 4, 6, 7 and 8 has already been forfeited. List this matter for final hearing on **18.06.2024**.

**IA 5069 of 2023:-** Counsel, Kinshull Chatterjee a/w Shwetank Nigam appeared for the Applicant, Counsel, Sandeep Kumar Singh appeared for the Respondent no. 5 and Counsel, Shadab Jan appeared for the Intervenor. By consent of the parties list this matter on **21.05.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**